इससे व्यापारिक जहाजों के परिचालन में रुकावट नहीं आएगी बल्कि जहाजों के परिचालन में सुगमता आएगी।

## Demand to take effective steps to reduce industrial pollution in the country

SHRI THOMAS SANGMA (Meghalaya): I rise to bring forth my concerns about the health effects of industrial pollution in the country. Industrial activities are a major source of air, water and land pollution, leading to illness and loss of life not only in India, but all over the world. While Bhopal was a single event that caused the death of thousands of people in a very short period of time, pollution is often a slow, continuous process. An excess of substances in the environment is responsible for either death or illness among people exposed to them. Industrial pollution is non-specific. Therefore, a high level of awareness about the possible links between health and pollution is necessary - to link symptoms to exposure to industrial pollutants. In India, a concrete policy to check industrial pollution is lacking. This neglect on checking the health effects of industrial pollution can slowly prove to be fatal for the people living around the industrial hubs.

Realising these concerns on the health effects of industrial pollution, I urge upon the Government of India to take steps in preventing health effects due to industrial pollution. Prevention calls for the identification of polluting sources, awareness about the links between pollution and health and steps to minimise the risks. These are to be in the form of policy and regulatory controls by the Government, improved technology to minimise industrial pollution and the adoption of personal protection.

## Demand to formulate a coordinated policy to support various Oriental Libraries in the country

DR. (SHRIMATI) KAPILA VATSYAYAN (Nominated): Sir, in this country, there are over a thousand libraries which could be grouped together under the category of Oriental Libraries. These libraries are holders of rare material, which includes manuscripts as also published books. There appears to be no coordinated policy for supporting these libraries in respect of their holdings as also their personnel. Most of these libraries are outside the University system. Many of them may or may not, do or do not, qualify for a very minimal financial assistance under the Grants-in-Aid scheme of the Ministry of Culture. It is of crucial importance for this country if the written documents in these libraries are not only preserved and conserved, but the knowledge in these is also brought to the attention of those in the modern educational system.

There are specialized libraries in this country, which have material in diverse languages and scripts, ranging from Sanskrit, Pali, Prakrit, Arabic, Persian, Sharada, etc. The lack of support to these libraries has also led to a situation where there are only limited number of people in this country, probably not more than a thousand, who can read some of the extinct scripts in which these manuscripts and books are written. There are very few scholars, for instance, who know Brahmi, Kharosti, Kufi, Nastaliq, Modi, Burunchi, Teglari, etc.

I would like to bring this matter to the attention of the concerned Ministries in the Government, especially, the Ministry of HRD including the University Grants Commission, and, the Ministry of Culture to look into this issue with the urgency that it deserves. Thank you.

DR. K. KESHAVA RAO (Andhra Pradesh): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI VIJAY JAWAHARLAL DARDA (Maharashtra): Sir, I also associate myself with this Special Mention.

## Demand to streamline the procedure of granting funds for youth affairs and welfare in the country

**सुश्री अनुसुइया उइके** (मध्य प्रदेश): महोदय, मैं इस विशेष उल्लेख के माध्यम से भारत सरकार के युवक कार्यक्रम एवं खेल मंत्री महोदय का ध्यान दिलाना चाहती हूँ कि युवा गतिविधियों के लिए स्वयंसेवी संस्थाओं (NGOs) को जो केन्द्रीय सहायता उपलब्ध कराई जाती है, वह नेहरू युवा केन्द्र एवं राज्य शासन, दोनों की अनुशंसा पर पृथक्-पृथक् प्रस्तावों के आधार पर स्वीकृत की जाती है। प्रायः देखा जा रहा है कि नेहरू युवा केन्द्र द्वारा एक दल विशेष के व्याक्तियों के लिए कार्य किया जाता है एवं इस अशासकीय संस्था द्वारा भारत सरकार से जो धनराशि अनुदान के रूप में प्राप्त होती है, उसका उपयोग राजनीतिक उद्देश्यों की पूर्ति में किया जाता है। इसके स्थान पर यह प्रयास किया जाना चाहिए कि जिला स्तर पर भारत सरकार द्वारा जारी दिशा-निर्देश के अनुसार प्राप्त प्रस्ताव का परीक्षण जिला स्तरीय समिति द्वारा किया जाए, जिसमें समन्वयक, नेहरू युवा केन्द्र तथा जिला खेल एवं युवा कल्याण अधिकारी सदस्य रहें एवं उपयुक्त प्रस्तावों को राज्यों के संचालक/निर्देशक, खेल और युवा कल्याण को प्रेषित करें तथा राज्य स्तर पर भारत सरकार के निर्देशाक को सदस्य नामांकित किया जा सकता है। इससे यह लाभ एवं व्यवस्था निर्मित होगी कि एक ही कार्य के लिए दो संस्थाओं अर्थात् नेहरू युवा केन्द्र एवं राज्यों के खेल एवं युवा कल्याण मंत्रालय द्वारा पृथक्-पृथक् प्रस्ताव केन्द्रीय सहायता स्वीकृत करने हेतु भारत सरकार को नहीं भेजे जा सर्कगे।

## Demand to open a Kendriya Vidyalaya in the village of Shaheed Bhagat Singh and declare public holiday on the Shaheedi Diwas

श्री अवतार सिंह करीमपूरी (उत्तर प्रदेश): महोदय, भारत की आजादी में अनेकों शहीदों के साथ-साथ